

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 123 OF 2016 &
IA NO. 279 OF 2016**

Dated: 7th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**National Solar Energy Federation of India ...Appellant(s)
Vs.
Bihar Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Sandeep
Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. C.K. Rai,
Mr. Umesh Prasad for BERC

ORDER

Learned counsel for the State Commission seeks four weeks time to file written submissions. He may file the same on or before 06.01.2017 after serving copy on the other side.

List the matter on **23.01.2017.**

**(I.J. Kapoor)
Technical Member
ts/vg**

**(Justice Ranjana P. Desai)
Chairperson**